

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).17808-17809/2005

N. SRIHARI (D) TH. LRS. & ORS.

Petitioner(s)

VERSUS

N. PRAKASH & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 31/08/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. G. Ramakrishna Prasad, Adv.

Mr. Pramod Dayal, Adv.

Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr. D. Mahesh Babu, Adv.

Mr. Aribam Guneshwar Sharma ,Adv

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time more has been granted, as last chance, as prayed for, to file

affidavit with proof of dasti service.

If not filed, list before the Hon'ble Judge in Chambers after the expiry of the

aforesaid period of two weeks.

If filed, list before this court again on 19.9.2006.

EENDRA KUMAR)

(B.SUDH

REGISTRAR

ns